

By E-Mail/Speed Post/Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/_____ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Goalpara

Dated Guwahati, the _____ July, 2022

Sub:- **Permission to avail LTC.**

Madam,

With reference to the above, I am directed to inform you that , Shri Ujal Borah, Secretary, District Legal Services Authority, Goalpara, has been permitted to avail LTC for the current block period of 2022-2025 w.e.f. 02.10.2022 to 08.10.2022 to visit Puri-Jagannath along with his mother Smti Dashami Borah and wife Smti Beauty Baruah Bora ,by the shortest possible route, as per existing Rules.

Shri Borah may be informed accordingly.

Thanking you.

Yours faithfully

self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/5379 - 5382 /A, dated 29/7/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Ujal Borah, Secretary, District Legal Services Authority, Goalpara with reference to his letter dated 18.07.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action and to take necessary steps for allotment of budget for the LTC advance amount, as per Rules.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court

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REGISTRAR (VIGILANCE)